

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/244

Dated Shillong, the 29th December 2020

It is hereby notified to all concerned that, in view of non-availability of Hon'ble Mr. Justice W. Diengdoh on 04.01.2021, cases listed before the SINGLE BENCH of COURT NO. 4 shall now be taken up by Hon'ble Mr. Justice H.S Thangkhiew on the said date at 11:00 A.M. in COURT NO. 3.

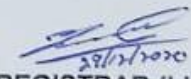
By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/244-A Dated Shillong, the 29th December 2020

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The Registrar (Judicial Services), High Court of Meghalaya, Shillong.
9. The President/ Secretary, High Court Bar Association, Shillong.
10. All Court Masters concerned for information.
11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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29/12/2020